

GBS and over 96% of the Revised Estimates for the year 2012-13. Against the target of 4125 MW grid connected capacity and 126 MWe off-grid applications, the achievements have been 3163 MW and 147 MWe respectively during 2012-13.

(d) The Government is continuing various incentive schemes to promote the new and renewable energy sector. It is also proposed to introduce instruments like generation based incentives, viable gap funding etc. to further support the Renewable Energy sector.

Entitlements under NFSB

*396. SHRI N.K. SINGH : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is planning to revise the categorization for the entitlement under the National Food Security Bill (NFSB);

(b) if so, the details thereof and the reasons therefor;

(c) whether Government is planning to change the proposed entitlement under the Bill with reference to any particular category of beneficiary; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (d) The National Food Security Bill, 2011 (NFSB), as introduced in the Lok Sabha on 22.12.2011, provides for coverage of up to 75% of the rural population, with at least 46% belonging to priority households, and up to 50% of the urban population, with at least 28% belonging to priority households, for subsidized foodgrains under Targeted Public Distribution System (TPDS). The Bill also provides for entitlement of 7 kg per person per month for priority households and not less than 3 kg per person per month for general households. The Standing Committee on Food, Consumer Affairs and Public Distribution, to which the Bill was referred for examination after its introduction, in its report has agreed to the coverage of 75% population in rural areas and 50% in urban areas but recommended that that the population to be covered should be under a single category with uniform entitlements of 5 kg per person per month.

Recommendations of the Standing Committee have been examined by the Government in consultation with States/Union Territories (UTs), based on which the Government proposes to move some amendments to it.